

### Maternity Benefits

\*1627. **Shrimati Renu Chakravarty:** Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the 13th Session of Indian Labour Conference had recommended that a uniform legislation with regard to maternity benefits should be undertaken; and

(b) if so, the steps taken in the matter?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) Government have forwarded to State Governments, for adoption, Model Minimum Standards for Maternity Benefit legislation.

**Shrimati Renu Chakravarty:** In view of the fact that these model rules have been circulated almost a year ago, may I know how many States have agreed to review their own maternity benefit legislation to bring them up to the standard of the model rules?

**Shri Abid Ali:** Orissa has already adopted it. Madhya Pradesh, Bihar, Punjab, Rajasthan, etc. are taking necessary action. Other States are considering.

**Shrimati Renu Chakravarty:** What is the difficulty in the way of legislating for all-India maternity benefits and what is the view of the Ministry regarding this?

**Shri Abid Ali:** According to the decision arrived at the Indian Labour Conference at Mysore model rules were drafted and sent to the State Governments. It is for them to adopt the rules.

### Small Industrial Estates

\*1628. **Shri Siddananjappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the plans for starting twenty Small Industrial Estates all over the country have been completed; and

(b) if so, the details regarding their location and the financial assistance proposed by the Central Government?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The location of 13 Small Estates has been settled by the respective State Governments and is given in the statement laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 20]

As regards financial assistance, the Central Government gives a loan to State Governments to cover the entire cost of the Small Industrial Estates.

**Shri Siddananjappa:** What about the remaining estates?

**Shri Manubhai Shah:** The remaining estates are still under consideration.

श्री भूष. दशरथ : इस विवरण से ज्ञात होता है कि उत्तर प्रदेश में काशी विद्यापीठ तथा लोनी में दो इस तरह के केन्द्र स्थापित किए जा रहे हैं। मैं जानना चाहता हूँ कि इन केन्द्रों को स्थापित करने में किन किन बातों का ध्यान रखा जाता है तथा किन कारणों से इनको वहाँ स्थापित करने का निर्णय किया गया है?

श्री मनुमाई शाह : थोड़ी देर पहले मेम्बर साहब ने सवाल पूछा था कि कुटीर तथा छोटे उद्योग स्थापित करने के बारे में राज्य सरकारों की हिदायतें मानी जाती हैं या नहीं, जिसके उत्तर में मैंने कहा था कि ग्राम तौर पर मानी जाती हैं। उसी के मुताबिक यह भी राज्य सरकार की हिदायत से ही किया गया है।

**Shri Siddananjappa:** May I know whether these estates are confined to the community development areas only and whether they are in the nature of pilot schemes?

**Shri Manubhai Shah:** There are two distinct types of estates. The question under reference relates to small industrial estates, which are to be located in the community development areas. Over and above that, major industrial estates are established in all parts of the country and we have approved 35 larger estates so far.

**Shri Supakar:** May I know which States are not included in this scheme?

**Shri Manubhai Shah:** All States are included.

**Shri Thimmaiah:** May I know the approximate expenditure on each of these industrial estates and how much of it is given as loans to the State Governments?

**Shri Manubhai Shah:** It varies according to the size of the estate. The amount varies from Rs. 75 lakhs to Rs. 20 lakhs per estate and the total amount approved, or likely to be approved, during the current year is Rs. 3 crores on all the estates.

**Shri Ranga:** These are all supposed to be loans to the State Governments. May I know in how many instalments they are to be repaid and from which year? Is the first instalment to be repaid after the first five years or is it from the first year itself?

**Shri Manubhai Shah:** The repayment is spread over 20 to 30 years according to the amounts and it is paid after the establishment of the estate.

**Shri S. E. Arumugham:** May I know whether any loan or subsidy is given for starting industries to industrialists and whether any technical advice is given to those who want to start industries?

**Shri Manubhai Shah:** These loans for industrial estates are not given to the industrialists. They are established by the State Governments with their loans and subsidy from the Central Government. Repaying it in 20 or 30 years is not at all a difficult thing. Over and above that, there is a common-service programme in each estate where the Centre and the State help them by marketing, technical advice, supply of information and research and workshop facilities.

#### Documentary Films

\*1626. **Shri Jadhav:** Will the Minister of Information and Broadcasting be pleased to state:

(a) in how many languages the

commentaries of documentary films are given; and

(b) the basic principle on which the languages are chosen for commentary?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) and (b). Documentary films produced for the Five Year Plan publicity are dubbed in all the regional languages. Other documentary films have been usually produced in English, Hindi, Bengali, Tamil, and Telugu. The reason for not producing them in other languages is mainly economic. We are considering the proposal to produce gradually our ordinary documentaries in the other regional languages.

**Shri Punnoose:** May I know whether companies and firms outside India are free to take documentaries about India in India and also to export them without any restrictions?

**Mr. Speaker:** This was answered day before yesterday, I fully remember. They have absolute right to do whatever they like.

**Shri Ansar Harvani:** Is it a fact that in many picture-houses where Hindi pictures are shown the documentaries are shown with commentary in English?

**Dr. Keskar:** In this matter the initiative must lie with the distributor. Our documentaries with Hindi commentaries are available in sufficient quantities with the distributors. There is no dearth.

**Shri Basappa:** May I know the number of languages in which commentaries are given in documentaries?

**Dr. Keskar:** All our publicity documentaries are published in all languages, including Kannada. Up till now, 58 documentaries have been published.